

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 43 of 2011 &
I.A. Nos. 183 & 195 of 2011**

Dated: 29th November, 2011

**Himachal Pradesh State Electricity Board
Versus
M/s Jaiprakash Power Ventures Limited & Ors.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **16.12.2011.**

COURT MASTER